

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 18 of 2020 (SZ)

Tribunal on its own motion *Suo Motu* based on the news item in *The New Indian Express*, Chennai Edition Dated 27.01.2020, "Urapakkam resident's brave death Threats, turn cesspool into lake".

...Applicant(s)

Versus

The District Collector,
Chengalpattu District Collectorate Office,
Chengalpattu District and Ors.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE TAMIL NADU POLLUTION
CONTROL BOARD**

I, S. Ragupathi, son of Thiru. R. Sanganan, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai – 600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondent TNPC Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 29.01.2020 has constituted a Joint Committee comprising of District Collector, Chengalpattu District, Secretary, Urapakkam Panchayat and Tamil Nadu State Pollution Control Board and directed as follows:-

"to go to the allegation in the report and submit a factual and action report. If there are any violations or encroachment and deposition

S. Ragupathi
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD

of waste and discharge of untreated effluent contaminating the water amounting to an offence under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and also as per the provisions of the Solid Waste Management Rules read with Environment Protection Act, then take action against them in accordance with law”.

3. It is respectfully submitted that in compliance of the direction of the Hon'ble National Green Tribunal (SZ), the Joint Committee as constituted has carried out the inspection in the area in question on 07.03.2020, 20.07.2020 and 01.08.2020 and the inspection report of the joint committee was submitted before the Hon'ble NGT (SZ), Chennai.

4. It is further submitted that, the Hon'ble NGT (SZ) in its order dated 03.11.2020 has stated that “The Pollution Control Board has also got a responsibility under the Water (Prevention & Control of Pollution) Act, 1974 and Solid Waste Management Rules, 2016 to inspect the water bodies independently and take action against those persons who are discharging the effluents as well as sewage into the water bodies without treatment. In spite of that they also did not come with any independent response by exercising their powers provided under the respective pollution laws. They could have atleast inspected the area and take water samples and submitted a status report so as to enable this Tribunal to give further directions in this regard”.

5. It is respectfully submitted that, in order comply the order of the Hon'ble National Green Tribunal (SZ), water samples were already

collected from the Karanaipudhucheri Lake on 20.07.2020 and the detail of the report of analysis is submitted as follows:

Statement showing the value of the Physico chemical parameters analyzed

Sl.No	Parameters	Units	Point of collection Karanaipudhucheri Lake	TNPCB Standards (Inland Surface Water)
1	pH @ 25°C	No.	7.06	5.5-9
2	Total Suspended Solids @ 105°C	mg/L	30	100
3	Total Dissolved Solids @ 180°C	mg/L	477	2100
4.	D.O	mg/L	6.20	5mg/l and above
5	BOD @ 27°C	mg/L	16	30
6	COD	mg/L	200	250
7	Copper as Cu	mg/L	<0.033	3
8	Zinc as Zn	mg/L	<0.01	1
9	Cadmium as Cd	mg/L	<0.013	2
10	Lead as Pb	mg/L	<0.07	0.1
11	Nickel as Ni	mg/L	<0.05	3
12	Total Chromium Cr	mg/L	<0.05	2
13	Hexavalent Chromium Cr+6	mg/L	<0.05	0.1

Statement showing the value of the Bacteriological parameters analyzed

Sl.No	Parameters	Units	Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board	Point of collection Karanaipudhucheri Lake
1	Total Coliform	MPN /100 ml	500 or less.	110
2	Faecal Coliform	MPN /100 ml	500 (desirable) 2500 (Maximum Permissible)	<1.8

6. It is respectfully submitted that the Report of analysis of the water sample collected from the said water body on 20.07.2020 reveals


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 CHENNAI

that the Physico-chemical parameters analyzed satisfies the Inland surface water standards prescribed by the Board. Furthermore, the water sample collected from the Karanaipudhucheri Lake analyzed for Bacteriological parameter (Faecal Coliform) meets the Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.



JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, S. Ragupathi, son of Thiru. R. Sanganan, working as Joint Chief Environmental Engineer, TNPCB, having my office at No. 76, Mount Salai, Guindy, Chennai – 600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this day of January, 2021.



JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF
THE TAMIL NADU POLLUTION
CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru.C. Kasirajan,
Advocate, Chennai.

Date: 07.01.2021.

Next date of hearing on 02.02.2021